

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/671/(IB)/2017  
NAME OF THE PETITIONER(S) : NEWGEN DIGITAL WORKS PVT LTD  
NAME OF THE RESPONDENT(S) : I LOVE DIAMONDS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. H. SRICHAKAN LANGAKKIAN

Counsel for Petitioner



2. <sup>for</sup> TK Bhasakar  
Shwetha Vasudevan

Counsel for  
the Respondent



**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor filed counter; copy of which is given to the other side. Matter is posted for final arguments.

Put up on 03.01.2018 at 10.30 A.M.

- seal -  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk